

**CIVIL CONSTRUCTION UNIT (LOWER DIVISION CLERK,
GROUP 'C') RECRUITMENT RULES, 1989**

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SCHEDULE 1 :- SCHEDULE

**CIVIL CONSTRUCTION UNIT (LOWER DIVISION CLERK,
GROUP 'C') RECRUITMENT RULES, 1989**

¹ Published in the Gazette of India, Pt. II, Sec. 3(i), dated 10th February, 1990 (w.e.f. 10th February, 1990). In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Lower Division Clerk in the Civil Construction Unit under the Ministry of Environment and Forests, namely :-

1. Short title and commencement :-

(1) These rules may be called the Civil Construction Unit (Lower Division Clerk, Group 'C'), Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, and qualification etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 14 of the Schedule aforesaid.

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1	2	3	4	5	6	7
Lower	20	General	Rs. 950-20-	Non	Not	18-25
Division	(Twenty)*	Central	1150-EB-	selection.	applicable.	years.
Clerk.	1989	Service	25-1500.			
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